Name of the Corporate Debtor: BEST & CROMPTON ENGINEERING PROJECTS LIMITED; Date of Commencement of CIRP: 04-04-2025; List of Creditors as on: 07-05-2025; Name of IP: ; Process Number: 1; Last 5 digitor registration number: (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 SI. No. Summary of Claims Received Summary of Claims Admitted Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 2 7736159302.53 2 7736159302.53 93.86 0 0 0 1 Secured financial NA creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 0 NA 0.00 creditors belonging to any class of creditors 3 Secured financial 0 0 0 0 0.00 0 0 0 NA creditors (other than financial creditors belonging to any class of creditors) 4 0 0 0 0 Unsecured financial 0 0.00 0 0 NA creditors (other than financial creditors belonging to any class of creditors) 5 0 0 Operational creditors 0 0 0.00 0 0 0 NA (Workmen) 6 Operational creditors 0 0 0 0 0.00 0 0 0 NA (Employees) 7 Operational creditors 1 506211698 1 506211698 6.14 0 0 0 NA (Government Dues) 8 0 Operational creditors 0 0 0 0.00 0 0 0 NA (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 NA 0.00 0 0 0 any, (other than financial creditors and operational creditors) Total 3 8242371000.53 3 8242371000.53 100.00 0 0 0